## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/30, 31/ (IB)/2017

NAME OF THE PETITIONER(S)

: M. ANTHONY PETER

NAME OF THE RESPONDENT(S)

: PDF ESTATES INDIA LTD

**UNDER SECTION** 

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

E. INDAO MATHI

REPRESENTATION BY WHOM

B. Phologian

mr. Drankas mwali

Dovocate

## **ORDER**

Proxy representing counsel for petitioner present and prayed time stating that the counsel for petitioner could not attend before the Tribunal today due to personal inconvenience. Time extended at request to hear submissions in relation to the service of notice to the respondent for their appearance. Put up on 27.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc